

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

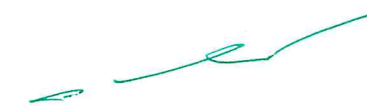
| C.P. No. or C.A. No.  | T.P. No. | Purpose         | Section      | Name of the Parties<br>M/s. / Mr.                                 |
|-----------------------|----------|-----------------|--------------|---|
| CP (IB) No 26/BB/2018 | -        | For compliances | Rule 6 of IB | M/s Canon India Pvt Ltd Vs M/s New Bridge Business Centre Pvt Ltd |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|         |                                     |                        |           |

**ORDER**

Matter is listed today for compliance of objections. No representation for petitioner. Registry to address a letter to the Petitioner Company to comply the objections. If Petitioner fails to comply the objections, orders will be passed according to law. List it on 07/02/2018.

  
**Member (T)**

  
**Member (J)**